

NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates, litigants and parties appearing in person that on **3rd March, 2021**:

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The Hon'ble Division Bench comprising of the **Hon'ble Shri Justice M. S. Sonak** and the **Hon'ble Smt. Justice Bharati H. Dangre** will take up the following matter first in the Court by Physical Hearing and thereafter will take up the matters listed on the causelist (Admission Board) through Video Conference.

1. Writ Petition No. 672 of 2021 (Filing number)

High Court of Bombay at Goa,
Panaji, Goa

Date : 02.03.2021

By Order



(Kiran A. Bagi)
Registrar (Judicial)